

**Annexure-7**

**Name of the corporate debtor: BLAZE PROMOTERS PRIVATE LIMITED Date of commencement of liquidation: 03.02.2026 List of stakeholders as on: 03.04.2026**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1.	Kotak Mahindra Bank Limited	Other creditor	L65110MH1985P LC038137	06.03.2026	132097385.67	132097385.67	Other Creditor	Nil	No	Nil	100	Nil	Nil	Nil	Nil	-